

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 12 of 1998

Tuesday, this the 24th day of February, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. N.J. John, S/o Late Varghese John,  
Foreman of Stores,  
Naval Store Depot, Naval Base,  
Cochin - 682 004, Residing at  
Quarters Type III, C-28,  
Dowson Vihar, Thaikoodam,  
Cochin - 682 019 .. Applicant

By Advocate Mr. V.R. Ramachandran Nair

Versus

1. The Chief of Naval Staff,  
Naval Headquarters, New Delhi.  
2. The Flag Officer Commanding in Chief,  
Southern Naval Command,  
Naval Base, Cochin - 682 004  
3. The Controller Materials,  
Naval Store Depot, Naval Base,  
Cochin - 682 004  
4. V.K.R. Achari, Senior Store Keeper,  
Naval Store Depot,  
Naval Base, Cochin - 682 004 .. Respondents

By Advocates Mr. TPM Ibrahim Khan, SCGSC (R1 to R3) and  
Mr. M. Girijavallabhan (R4)

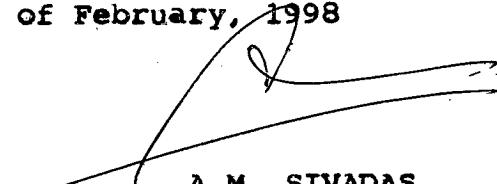
The application having been heard on 24-2-1998, the  
Tribunal on the same day delivered the following:

O R D E R

It is submitted by both sides that the transfer ordered  
as per A-2, the impugned order, has been cancelled as far as  
the applicant is concerned.

2. Hence, the original application has become infructuous  
and the application is dismissed as infructuous. No costs.

Dated the 24th of February, 1998

  
A.M. SIVADAS  
JUDICIAL MEMBER

LIST OF ANNEXURE

1. Annexure A2: Order No. NHQ Letter SC/2212/SSK-FS/97 dated 17.11.1997 with enclosure issued by the Ist respondent transferring the applicant and others.